## Office of Secretary (Revenue)/Member Secretary(SDMA) Government of Goa

No. 1/6/2/2020/RD(Part)/3294

Dated: 12/04/2020.

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- 1. All Secretaries, Government of Goa.
- 2. Collector/Chairperson (DDMA), North-Goa.
- 3. Collector/Chairperson (DDMA), South-Goa.
- 4. All HoDs, Government of Goa.

Sub: Minutes of the State Executive Committee : reg.

On 11/04/2020, the State Executive Committee (SEC) reviewed implementation of the directions issued by the Chairperson, National Executive Committee and as conveyed by the MHA from time to time.

After deliberation, the SEC has taken certain decisions for the proper implementation of the above instructions. Please find enclosed herewith a copy of minutes of SEC meeting for necessary action. The same has approval of the Chairman, SDMA.

(SANJAY KUMAR) Secretary, Revenue Member Secretary, SEC & SDMA

Encl.: As above.

Copy to:

- 1. Secretary to Hon'ble Governor, Goa
- 2. Secretary to Hon'ble CM, Goa
- 3. PS to Chief Secretary, Goa

## Minutes of Meeting of the State Executive Committee held in the Forest Bhavan, on 11th April 2020

On 11/04/2020, a meeting of State Executive Committee (SEC) was held under the Chairmanship of Chief Secretary (also Principal Secretary, PWD), Goa and all the following members attended:

- 1. Shri Puneet Goel, Principal Secretary, Science and Technology
- 2. Shri SK Bhandari, Secretary, Transport
- 3. Shri Sanjay Kumar, Secretary Revenue, Member Secretary, SEC & SDMA

The following officers also attended the meeting as special invitee:

- 1. Daulat A. Hawaldar, Secretary, Finance
- 2. Shri Subhash Chandra, PCCF
- 3. Shri Kunal, CEO
- 4. Shri Santosh Kumar, Add. PCCF.
- 5. Ms Nila Mohanan, Secretary, Health
- 6. Shri Amit Satija, Commissioner, Excise
- 7. Shri PS Reddy, Secretary, Fisheries
- 8. Shri Parmaditya, DIG
- 9. Shri. J. Ashok Kumar, Secretary, Tourism
- 10. Shri Sanjay Grihar, Secretary, Panchayats
- 11. Shri C.R. Garg, Secretary, Law
- 12. Ms Isha Khosla, Secretary, Civil Supply.
- 13. Shri Tariq Thomas, DMA
- 14. Shri U. P. Parsekar, Principal Chief Engineer (PWD)
- 15. Shri. R. G. Keni, Chief Engineer (Electricity)
- 16. Shri Narayan Gad, Director Panchayat
- 17. Ms. Meghna Shetgaonkar Director Information & Publicity.
- 18. Shri. Shrikant Patil C.E. WRD.
- 19. Mr. Anthony D'Souza. Director NRI.
- 20. Shri Rajan Satardekar Director Transport.
- 21. Shri. Keshav Kumar CF(C)

After deliberation on the current situation, the SEC noted and decided the following:

1. Status of COVID19: Secretary, Health informed that no Covid-19 suspected case sample is pending for the testing in GMC. Also, no new Covid-19 case has been detected after 3rd April 2020. As on date, Goa has seven positive cases of Covid-19, out of which five patients have recovered and have been shifted to a Quarantine facility outside Covid Hospital. The SEC noted with caution that Goa had not yet faced any community transmission.

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- 2. Pre-Monsoon Activities: Director (Panchayat) informed that 174 Panchayat out of 191 have started pre-monsoon activities. This work has also started in all 14 municipalities. The SEC expressed concerns that the remaining Panchayats should also start the work immediately to avoid any water logging related issues during the Monsoon. If required, the Collectors may issue order u/s 133 of CrPC for ensuring the completion of the task before Monsoon.
- Secretary, Health informed that the department has issued the detailed protocol on testing for flu like symptoms. They have prescribed guidelines for testing hospital staff, healthcare workers, people who reside in the household of positive patients or who have come in contact with them and people who came from abroad in the recent past.
- 4. Quarantine Facilities: The Nodal Officer informed that he visited both the Quarantine Facilities, and currently there are five persons staying in Margao Residency and 3 in Old Goa Residency. One person is also kept at Candolim Residency. All these persons are normal. Upon enquiry about the availability of hotel rooms which can be used as quarantine facilities Secretary Tourism informed that about 43,000 rooms exist in registered Hotels/Establishments outside the Star category which has around 5000 rooms.
- 5. Secretary, AH & Veterinary Services informed that the Government has allowed Transportation and entry of live goats, sheep and their meat into Goa. Entry of live birds and chicken is also permitted except from Kerala and Karnataka. Entry of eggs is permitted from all states/UTs from areas which are free from bird flu. These consignments are permitted only with a certificate of it being free from diseases & fit for human consumption from competent authority and following the FSSAI norms.
- 6. The SEC also asked Departments of Municipal Administration, Panchayat, Industries, and Public Works to facilitate the stranded labourers, who volunteer to work, to get them some gainful employment. However, the employer shall ensure the norms of social distancing and other safety precautions, and arrange for transportation, and food for such labourers at their facility/premises.
- 7. Agriculture Activities: Secretary, Agriculture informed that 10 Harvesters have started operating in the State out of total 19 available. He also assured that the department is facilitating preparatory activities for the next cropping season.
- 8. Enforcement Activities: The DIG informed that police have conducted meetings with the Railway Station Masters to coordinate the information flow on the movement of Goods trains, to check the possibility of people using the same for movement in/out of Goa. Police may initiate legal action against all concerned if there are any lapses.
- District Observers Reports: District Observers informed that increase in the price of essential items has been observed even though the supply was found to be normal.

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The SEC asked them to assess the possible causes and the extent of increase. The concerned authorities should take necessary action if any case of profiteering or blackmarkettering is found.

## 10. Other Issues:

- a. PCE (PWD) informed that about four tents have been erected at the monitoring posts on various State borders. The remaining structures would be ready by Sunday.
- b. CE, Electricity Department reported that Power supply got disrupted at many places due to the previous day inclement weather. Many trees got uprooted, which adversely affected the Electricity supply in some areas including non-functioning of drinking water pumping arrangements. He assured that the restoration work would be completed and normal power supply would resume by Saturday.
- c. PCE (PWD) reported that water supply is normal except at places where electric supply got disrupted. Normalcy would be maintained as soon as the power supply is restored.
- d. DMA informed that some houses needed repair due to partially getting damaged during the inclement weather. The SEC clarified that shelter is an essential need and Collectors should facilitate such repairs, if any request is received.
- e. Secretary, Health informed that Drishti, agency for lifeguards, has offered five 'Boleros' for the use of government agencies for performing its duties. The SEC asked the Secretary (Health) to use them as per their need, and in case required, these vehicles could also be used by the district relief teams for food distribution.
- f. The Commissioner (Labour and Employment) has already made an appeal (copy annexed) to workers engaged in providing essential services/goods to join their workplace in public interest. Such workers should be encouraged by all concerned to ensure availability of essential services and goods. This applies equally to the private health sector.
- g. Director (NRI)/Nodal Officer for Goans stranded abroad informed that he was in contact with many seafarers and other Goans who are stuck at various locations outside India. He has been asked to prepare the details of those persons for the redressal of this problem by the State government with help and coordination from the Central government.

Committee also conveys to all concerned that as per MHA orders, any person violating these containment measures or not complying with the above directions will be liable to be proceeded against as per the provisions of Section 51 to 60 of the Disaster Management Act, 2005, besides legal action u/s 188 of the IPC.

(Sanjay Kumar) Secretary, Revenue

Member Secretary, SEC & SDMA